

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
TRIG GUARDFORCE LIMITED OPERATING IN SERVICE INDUSTRY AT MUMBAI
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN and CIN	TRIG GUARDFORCE LIMITED PAN: AAAC4270A CIN: U74999MH1997PLC110677
2.	Address of the registered office	Office No. 3,4,5,6, Shitladevi Co-Operative Housing Society Limited, Opp Indian Oil Nagar, DN Nagar, Andheri, West, Mumbai - 400053
3.	URL of website	NIL
4.	Details of place where majority of fixed assets are located	Office No. 3,4,5,6, Shitladevi Co-Operative Housing Society Limited, Opp Indian Oil Nagar, DN Nagar, Andheri, West, Mumbai - 400053
5.	Installed capacity of main products/services	Provides security services to clients for security of movable and immovable properties with manpower or electronic devices, Services to clients of detection and undercover investigation, consultancy on security matters.
6.	Quantity and value of main products/services sold in last financial year.	Revenue from operations of INR 11,15,70,000 in F.Y. 2023-24
7.	Number of employees/workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing – cirp.tgfl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing – cirp.tgfl@gmail.com
10.	Last date for receipt of expression of interest	11 August 2025
11.	Date of issue of provisional list of prospective resolution applicants	21 August 2025
12.	Last date for submission of objections to provisional list	26 August 2025
13.	Date of Issue of Final List of Prospective resolution applicants	05 September 2025
14.	Date of Issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10 September 2025
15.	Last date of Submission of resolution plans	10 October 2025
16.	Process email id to submit EOI	cirp.tgfl@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Trig Guardforce Ltd is a "Medium" Enterprise under MSME classification.

Note: Above timelines are subject to approval of extension application by the Hon'ble NCLT, Mumbai Bench.



Rajkumar Jaiswal
Authorized Signatory
of Renascence Insolvency Resolution Professionals Private Limited
Insolvency Professional Entity acting as Insolvency Professional
As Resolution Professional of Trig Guardforce Limited
Undergoing CIRP vide Hon'ble NCLT, Mumbai order dated 28 November 2024
Registration Number: IBBI/IPE-0093/IPA-1/2022-23/50034
Authorisation for Assignment valid upto - 30th June 2025
Address: 101, Kanakia Atrium 2, Cross Road A,
Chakala MIDC, Andheri East, Mumbai – 400093
Email ID: cirp.tgfl@gmail.com

